

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 232
107(ND)2016
CA-293/2023

IN THE MATTER OF:

Subhash Manocha & Ors.

... **Applicant/Petitioner**

Versus

M/s. Columbus Marketing Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241/242, 59

Order delivered on 14.09.2023

CORAM:

**SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Vineet Wadhwa in CA-293/2023

ORDER

Due to paucity of time, the matter is re-notified to 19.10.2023.

Sd/-

(COURT OFFICER)